

Sl. No. 21

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/14/241/AMR/2022		241 of Comp. Act	Nanchraiya Shiva Rama Krishna Pulakanam Vs. M/s VR Commodities Private Limited & 4 others

ORDER

Present: Mr. Saket Movva, Proxy counsel for the Petitioner.

Ms. Arveen sharma, L.d. Counsel for the Respondents.

Pleadings are completed. At the request of Proxy counsel for the Petitioner, for hearing, list the matter on 12.07.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)